

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 37 of 2013 &
I.A. No. 55 of 2013**

Dated : 23rd October, 2013

GMR Energy Ltd.

..... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **13.11.2013.**

COURT MASTER